

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.191 of 2011 &
IA - 283 of 2011

Dated 9th May, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Aarti Steels Limited

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Ms. Surbhi Sharma

Counsel for the Respondent(s): Mr. Rutwik Panda for R-1
Mr. Mayank Singh Chaudhan
for R.4 to R-6

ORDER

As agreed by the learned counsel for the parties, post
the matter for hearing on **06.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk